723

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB).No. 313/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company Under Section			SMTC Steel Power Ltd -Vs-	
		A.K.Power Industries Pvt Ltd 9 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
À.	Ms. MICKY CHE Mr. ROHIT JA	DWDHVRY, Admocate	Petitioner (SMTC Stelfmerdtd)	Advocate 13/07/17
			ORDER	1 1

Ld. Counsels for the petitioner is present.

Ld. Counsel for the petitioner filed affidavit of service which shows that notice has been served on the Corporate Debtor. No one is present from the respondent's side.

List the matter on 20/07/2017 for admission.

(Vijai Pratap Singh) Member (J)